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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **CONT.CAS(C) 1548/2023 & CM APPL. 63289/2024**

**VIRENDRA NATH NAGAR**

.....Petitioner  
Through: **Mr. Sushil Dutt Salwan, Sr. Advocate**  
with **Mr. Arjun Garg, Advocate** along  
with petitioner in person.

versus

**SWASTI NAGAR**

.....Respondent  
Through:

**CORAM:**  
**HON'BLE MR. JUSTICE MANOJ JAIN**

% **ORDER**  
**10.02.2025**

List on 25.04.2025.

**MANOJ JAIN, J**

**FEBRUARY 10, 2025/ss**